

यात्रा अभिकरण

*१५८. **सेठ गोविन्द दास :** क्या रेल-मंत्री यह बताने की कृपा करेंगे :

(क) दिल्ली में यात्रा अभिकरणों की संख्या क्या है;

(ख) सरकार उन को क्या सुविधायें देती है; तथा

(ग) प्रति यात्री-टिकट पर उन को कितना कमीशन मिलता है ?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Presumably the reference is to Tourist Agents recognised by Government. If so, the number is seven.

(b) and (c). Recognized Tourist Agents are allowed a commission on the sale of air-conditioned, first and second class rail tickets issued by them. The rate of this commission is 10 per cent. in the case of tickets sold to *bona fide* overseas tourists and 5 per cent. in the case of tickets sold to others. As Government recognised tourist agents, these agencies receive certain facilities such as free mention of their names in Government tourist publications and free supply of Government tourist literature.

सेठ गोविन्द दास : इन अभिकरणों में, जिन की संख्या अभी माननीय मंत्रीजी ने सात बतलाई, क्या ये सब हमारे देश के हैं, या कोई विदेशी भी हैं ?

श्री अलगेशन : कोई विदेशी भी हैं ।

सेठ गोविन्द दास : विदेशियों की कितनी संख्या है और हमारे देश की संस्थाओं की संख्या कितनी है ?

श्री अलगेशन : मैं नाम पढ़ सकता हूँ, अमेरिकन एक्सप्रेस कम्पनी, काक्स एंड किंग्ज ।

Mr. Speaker: He does not want the names. but perhaps from the names he may know whether they are Indian-owned or foreign-owned.

Shri Alagesan: Some are English names, but I am not quite sure whether they are Indian-owned or foreign-owned.

सेठ गोविन्द दास : स्वराज्य होने के बाद से इन की स्थापना हुई है या ये अंग्रेजी राज के वक्त से ही चली आ रही हैं ?

श्री अलगेशन : यह पहले से काम कर रहे थे ।

Shri B. S. Murthy: May I know whether new travel agencies are to be recognised; if so, what are the conditions prescribed for their recognition?

Shri Alagesan: Their applications are invited once in a year and the condition is that the concerns should have been actively engaged in tourist traffic promotion at least for a year before they apply.

FLOOD RELIEF MEASURES IN BIHAR

*161. **Shri Amjad Ali:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the State Government of Bihar have approached the Central Government for funds to repair extensive damage done to embankments, roads, culverts, bridges, school and other public buildings in rural areas; and

(b) if so, how much and what amount has been sanctioned for which particular works of relief and repairs to damages?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) Yes.

(b) The Government of India have agreed to meet half the expenditure incurred by the State Government on gratuitous relief, subject to a maximum of Rs. 60 lakhs and also to assist the State Government by purchasing securities held by them.

Shri Amjad Ali: My question was with regard to funds for repairs to extensive damage done to embankments, roads, culverts, bridges etc. How the Food and Agriculture Ministry comes to tackle this? May I also know from the hon. Minister the extent of damage done to the crops in Bihar by the floods?

Shri M. V. Krishnappa: We have replied to the first part of his question. Regarding the second part, the hon. Member is correct: the Finance Ministry is the appropriate Ministry he should address.

Regarding the damage done to the crops, according to the tentative figure we got from the first report, it was 23,63,471 acres; the number of houses damaged during the rains 84,000; the total loss on account of damage to crops, houses, roads, buildings, embankments etc. estimated to be about Rs. 35 crores. The extent of damage to paddy crops is estimated at 50 per cent.

Shri Nanadas: May I know whether similar help will be given to Godawari-flood affected areas?

Mr. Speaker: Order, order. Each case has to be considered on its own merits.

Pandit D. N. Tiwary: May I know whether the gratuitous relief so far distributed is to the tune of Rs. 2 crores and if so whether Government are going to pay the balance of Rs. 40 lakhs or more if the contribution so far is less than half?

Shri M. V. Krishnappa: According to our promise, the figure is only Rs. 60 lakhs.

Shri L. N. Mishra: May I know the quantity and kind of foodgrains allotted to Bihar for sale at subsidised rates in the flood affected areas?

The Minister of Food and Agriculture (Shri Kidwai): Whatever they wanted has been given and whatever they want will be given.

NEW VARIETIES OF WHEAT

***162. Shri D. C. Sharma:** (a) Will the Minister of Food and Agriculture be pleased to state whether any new varieties of wheat have been developed at Agricultural Research Stations in India?

(b) If so, are they being tried anywhere?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) Yes.

(b) Yes, in Punjab, Bombay, Madhya Pradesh, Himachal Pradesh, Rajasthan, U.P., West Bengal and Bihar.

Shri D. C. Sharma: May I know, Sir, in what way these new varieties differ from the old varieties?

Shri M. V. Krishnappa: It has been proved in practice that these new varieties, that have been evolved in our Institute, are rust-resistant varieties and give also greater yields.

Shri D. C. Sharma: May I know, Sir, for how many acres approximately these new varieties have been tried in the States referred to in the answer to part (b)?

Shri M. V. Krishnappa: It has been tried in all these States, but if the hon. Member wants to know the exact figures, I will give him later.

Shri Muniswamy: May I know, Sir, in how many research stations this research is now being carried on?

Shri M. V. Krishnappa: It was carried on in our main institute, the Pusa Institute.

Shri E. K. Chaudhuri: May I know, Sir, whether any kind of wheat cultivation has been developed in Assam?

The Minister of Food and Agriculture (Shri Kidwai): We will enquire from the Assam Government and then give an answer.

Shri E. K. Chaudhuri: I could not follow the answer.

Mr. Speaker: The answer is that the hon. Minister will enquire from the